

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

27/441/ND/2018

PRESENT: SH. R. VARADHARAJAN
HON'BLE MEMBER(J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
17.01.2018**

NAME OF THE COMPANY: Sangam (India) Ltd. Vs. ROC Jaipur

SECTION OF THE COMPANIES ACT: 441 {134 (3)}

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------|--------------------|-----------------------|------------------|
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|--|------------------------|--------------------------------------|--|--|
| | For the Petitioner (s) | : Mr. Naresh Kumar Sijvani, Advocate | | |
|--|------------------------|--------------------------------------|--|--|

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| | For the Respondent (s) | : None | | |
|--|------------------------|--------|--|--|

ORDER

Reply from ROC Jaipur has been received.

Renotify all these cases on 24th January, 2018.

-S-d 7

(R. Varadharajan)
Member (J)

-S-d 7

(Ina Malhotra)
Member (J)